

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/5189/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the th 18 June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(D) 3865 dtd. 28.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.05.2024**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

SD/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/5190/A, dated , 18-06-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)